

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1984
ANSWERED ON:29.11.2001
POWER GENERATION
LAXMINARAYAN PANDEY

Will the Minister of POWER be pleased to state:

- (a) whether 22 project proposals have been sent by the Government of Madhya Pradesh to the Union Government for approval with a view to increase power generation;
- (b) if so, whether the Government have accorded approval to 12 projects but 10 projects are still lying pending with the Government; and
- (c) if so, the time by which these projects are likely to be accorded approval along with the reasons for their pendency till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : As on date, the status of clearance of the projects received in Central Electricity Authority from Madhya Pradesh is as under :

- (i) Techno economic clearance accorded : 16 projects
- (ii) DPRs under examination in CEA : 01 projects
- (iii) DPRs returned for want of inputs/clearance : 28 projects

The schemes which have been returned to the project authorities would be considered for accord of Techno-economic Clearance (TEC) by the Central Electricity Authority as soon as pending essential inputs/clearances are tied up by the project authorities.